

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 360 OF 2018

Dated: 25th March, 2019

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

ACME Solar Holdings Limited & Ors.

.... Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Molshree Bhatnagar

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Kishan for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

ORDER

List the matter on **23.04.2019** as requested by the learned counsel appearing for the Appellant for filing better affidavit after obtaining necessary instructions.

(Ravindra Kumar Verma)
Technical Member

mk/bn

(Justice N. K. Patil)
Judicial Member